

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(23) C.P. No.216/I&BC/(MB)/2018

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 26.03.2018

NAME OF THE PARTIES : Meridian Metala.
V/s
Gammon India Ltd.

SECTION OF THE COMPANIES ACT : I&B Code.

ORDER

1. The Learned Counsel from the side of the Petitioner is present.
2. Mentioned for Admission. None present from the side of the Respondent.
3. This Petition is filed for an Operational debt of Rupees Sixty-nine Lakhs. Section 8 Notice served. No reply. Petition served. No replies to both.
4. The name of the IRP proposed.
5. Directed to serve a Notice to the Petitioner intimating the next date of hearing and place on record the affidavit of service.
6. The matter is adjourned to **25.04.2018**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

26.03.2018.

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